

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 118

Dated the 22nd June, 2021

No. HCM/1/96/BENCH/ 24.7 Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters including cases to be heard ordinarily by a Division Bench (as provided in Part I, Chapter – II of High Court of Manipur Rules, 2019) during the Summer Vacation starting from 23rd June, 2021 to 3rd July, 2021 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
30 th June, 2021	Hon'ble Mr. Justice A. Bimol Singh

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be filed at hcmefiling@gmail.com till 12 Noon of 29th June, 2021 (Tuesday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

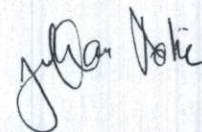
**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 22nd June, 2021**

No.HCM/1/96/BENCH

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*For kind information and circulation
to the learned members*



REGISTRAR (JUDL.)